

From:-

Deputy Commissioner,
Gurugram

To

The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Road,
New Delhi

Memo no. 423

Dated 27/01/2020

Sub: Compliance report in the matter of O.A. No. - 661/2018 titled as Praveen Kakkar V/s Ministry of Environment, Forest & Climate change & Ors in compliance of National Green Tribunal order dated 13.09.2019

This is in the reference to above mentioned matter. The Hon'ble Tribunal vide order dated 13.09.2019 in the matter of O.A. No - 661/2018 titled as Parveen Kakkar V/s Ministry of Environment, Forest & Climate Change & Ors has directed as under:-

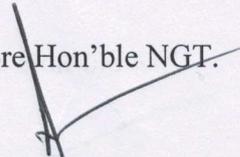
"Let the compliance reports be filed by the CPCB, State PCB, SEIAA, Haryana, CGWA, Town and Country Planning Department, Haryana, Dakshin Haryana Bijli, Vitran Nigam, Haryana Shahari Vikas Pradhikaran and District Magistrate Gurgaon within one month by e-mail at judicial-ngt@gov.in. Compliance of these directions issued to the Company and other State Government departments be ensured by City Magistrate, Gurugram"

Compliance report has been submitted by the SEIAA, State PCB, GMDA, CGWA, HSVP & Town and Country Planning Department before Hon'ble NGT. Further, Dakshin Haryana Bijli Vitran Nigam vide letter No. 36/38 dated 06.01.2020 (**Annexure -1**) has stated that they have hired a legal agency to file reply in the said matter directly in the Hon'ble NGT on or before next date of hearing i.e. 05.02.2020.

Further, Tehsildar has been deputed for recovery of compensation imposed by CGWA (Copy of same enclosed as **Annexure-2**).

In view of above, the compliance report may please be filed before Hon'ble NGT.

DA/As above


Deputy Commissioner,
Gurugram



Ann

DAKSHIN HARYANA BIJLI VITRAN NIGAM
Office of the Asstt. Executive Engineer, DLF City, Sub Division
DHBVN, Sec-31, Gurugram- 122001 (Haryana)
0124-2384755 Website www.dhbvn.com Email ID: sdodlfcity@gmail.com

To,

R.O
Pollution Board,
Gurugram.

Memo No. 36/38

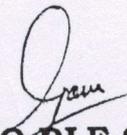
Date :- 06.01.2020

Sub: O.A No. 661/2018 Titled as Praveen Kakkar V/S Ministry of Environment Forest & Climate Change & Ors.

In this regard it is to inform you that DHBVN has engaged DSK legal to file reply in the said case directly in the Hon'ble NGT. on or before next date of hearing i.e 13.01.2020.

Further this office has also ask for clarification to CPCB wide memo no.1742/44 dated 12.12.2019 regarding the direction issued by CPCB dated. 21.06.2019.

This is for your kind information & necessary action in the matter Please.


**SDO DLF City,
Sub-Divn, DHBVN
Gurugram.**

CC:-

1. The S. E (Op) Circle-II, DHBVN, Gurugram for kind information please.
2. XEN Sub-Urban Divn. DHBVN Gurugram for kind information please.

प्रेषक

जिला राजस्व अधिकारी,
गुरुग्राम।

सेवा में

उपायुक्त गुरुग्राम।

क्रमांक

/ डी0आर0ए0

दिनांक

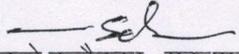
विषय :-

Submission of compliance made towards Direction allegedly issued under section 5th environment (protection) act 1986 in compliance of Hon'ble NGT order dated 13-09-2019 in the matter of OA No. 661/2018 titled as Praveen kakar & ors V/s MoEFCC & ors.

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक 1385/रीडर दिनांक 13.12.2019 के सन्दर्भ में।

विषयाधीन मामले में Central Ground water board North Western Region Bhujal Bhawan Plot -3-B Sector 27-A Madhyamar Chadigarh-160019 के कार्यालय के पत्र क्रमांक 992 दिनांक 26.09.2019 द्वारा एक रिकवरी केस इस कार्यालय में प्राप्त हुआ था उसके उपरान्त आर.सी. न0 2165 दिनांक 22.10.2019 जारी करके रिकवरी हेतु तहसीलदार गुरुग्राम को भेजा गया है। जो मु0 राशी 4044000/- बाकीदार कम्पनी M/s Ansal Properties & Infrastructure in Sushan Lok-1 गुरुग्राम से रिकवरी होना है।

अतः मूल केस उपायुक्त महोदय गुरुग्राम की सेवा में भेज कर अनुरोध है कि पेज न0 13 पैरा न0 4 रिकवरी बारे इस कार्यालय से सम्बन्धित था जो रिकवरी के लिए जारी करके तहसीलदार गुरुग्राम को भेजा हुआ है। शेष पैरा इस कार्यालय से सम्बन्धित नहीं है। अतः मूल केस आपकी सेवा में प्रेषित है।

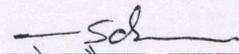

कृते: कलैक्टर, गुरुग्राम

पृ0 क्रमांक

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दिनांक

इसकी एक प्रति Central Ground water board North Western Region Bhujal Bhawan Plot -3-B Sector 27-A Madhyamar Chadigarh-160019 को उनके कार्यालय के पत्र क्रमांक 930 दिनांक 27.12.2019 के सन्दर्भ में सूचनार्थ प्रेषित है।


कृते: कलैक्टर, गुरुग्राम

पृ0 क्रमांक 3634

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दिनांक 07-01-2020

इसकी एक प्रति Regional Officer, Haryana State Pollution Control Board Gurugram को उनके कार्यालय के पत्र क्रमांक HSPCB/GRN/2019/4700 दिनांक 11-12-2019 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


कृते: कलैक्टर, गुरुग्राम

File pls.
